

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

No.HCM/E-44/2017- Estt./ 59272

Imphal, the 13th April, 2017

In continuation of the High Court notification even no. dated 24th February, 2017 No.HCM/E-44/2017- Estt./55280, for the recruitment of Sr. Technical Officer, Technical Assistant, Sr. Developer and Developer on contractual basis, the following candidates who have applied for the posts given against their names have been found ineligible and their candidature rejected for the reasons given against:

Sl. No.	RR No.	Name of applicant	Post Applied	Remarks
1	SD003	Wangjam Premchand	Sr. Developer	Experience less than 3 yrs. as per documents attached
2	SD008	Minerva Laishram	Sr. Developer	Experience less than 3 yrs. as per documents attached
3	SD009	Meitankeishangbam Boynao Singh	Sr. Developer	Experience less than 3 yrs. as per documents attached
4	SD011	Loitongbam Gyanendro Singh	Sr. Developer	Experience less than 3 yrs. as per documents attached
5	TA007	Puspalini Chingakham	Technical Assistant	MCA not eligible
6	TA008	Chingakham Menolini	Technical Assistant	MCA not eligible
7	TA011	Ahongsangbam Dorendro	Technical Assistant	MCA not eligible
8	TA023	Salam Birdakumar Meitei	Technical Assistant	MCA not eligible
9	TA025	Aribam Chitrarekha Devi	Technical Assistant	MCA not eligible
10	ST005	Ahongsangbam Dorendro	Sr. Technical Officer	MCA not eligible
11	ST008	Loitongbam Gyanendro Singh	Sr. Technical Officer	Experience less than 3 yrs. as per documents attached

Any complaint or representation against the rejection may be made on or before 24th April, 2017, and the same may be forwarded to the undersigned at **cpc-mnp@aij.gov.in**.



(Yumkham Rother)
CPC (eCourt)
High Court of Manipur